## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.551/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Name	of the Company	Bansal Poles Ltd. & Ors		
Ur	nder Section	230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. SNEHA KHAITAN, PCS ] Pehhomo

Spragar 18/1/18

## ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (J)